

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No.Estt.(RJS)/91/2016

Date :05.05.2016

In terms of the Government Order No.F.26(12)Nyaya/2009 dated 03.05.2010 and pursuant to Govt. Order No.F.19(9)Nyay/2011 dated 31.01.2012 & Gazettee Notification dated 14.09.2013 (revision of effective strength of DJ Cadre), the following officers of District Judge Cadre are hereby promoted/granted **SUPER TIME SCALE** of pay of District Judge Cadre i.e. Rs.70,290-1540-76,450 with effect from the date mentioned against their names :-

S. NO.	NAME OF OFFICER SARVA SHRI / MS./Dr. :	DATE FROM WHICH GRANTED	REMARKS
1.	RAJ KUMAR BHAGAT	01/09/13	SINCE RETIRED
2.	PRITHVI RAJ	01/12/13	
3.	GORDHAN LAL MEENA	01/02/14	SINCE RETIRED
4.	RAMESH CHANDRA MEENA	01/03/14	
5.	KAILASH CHANDRA MEENA	01/04/14	SINCE RETIRED
6.	IDDUDIN	01/07/14	SINCE RETIRED
7.	HARPHOOL SINGH	01/08/14	SINCE RETIRED
8.	MANOJ KUMAR VYAS	01/08/14	
9.	RAMESHWAR VYAS	01/08/14	
10.	RAJENDRA KUMAR PAREEK	01/09/14	
11.	OM PRAKASH GUPTA-IV	01/10/14	
12.	KAMAL KUMAR BAGRI	15/10/14	SINCE RETIRED
13.	DWARKA PRASAD SHARMA	01/12/14	SINCE RETIRED
14.	KAMAL DUTT	01/04/15	SINCE RETIRED
15.	BALDEO RAM CHOUDHARY	01/04/15	
16.	GOVIND PRASAD GOYAL	01/06/15	
17.	BHAGWAN SHARDA	01/06/15	SINCE RETIRED
18.	BRIJESH KUMAR DANGRA	01/07/15	
19.	DIGPAL SHARMA	01/08/15	SINCE RETIRED
20.	DEVENDRA JOSHI	01/09/15	
21.	AJAY KUMAR OJHA	01/09/15	
22.	PRAKASH CHANDRA PAGARIA	01/10/15	
23.	ASHOK KUMAR VYAS	01/10/15	
24.	BHAGWAN DAS AGARWAL	01/10/15	
25.	CHANDRA KUMAR SONGARA	01/10/15	
26.	SURENDRA KUMAR SWAMI	01/12/15	
27.	ANOOP KUMAR SAXENA	01/01/16	
28.	NARENDRA SINGH DHADHA	01/04/16	
29.	HEMANT KUMAR JAIN	11/04/16	

S. NO.	NAME OF OFFICER SARVA SHRI / MS./Dr. :	DATE FROM WHICH GRANTED	REMARKS
30.	NARSINGH DAS VYAS	11/04/16	
31.	UMA SHANKER VYAS	11/04/16	
32.	KEDAR LAL GUPTA	11/04/16	
33.	SURENDRA KUMAR JAIN	11/04/16	
34.	SANGEETA SHARMA	11/04/16	

BY ORDER,

  
REGISTRAR (ADMN.)

No.Estt.B2(i)/06/2016/4109

Date:05.05.2016

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
  2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
  3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
  4. The Secretary, Lokayukata, Sachivalaya, Jaipur.
  5. The Accountant General, Rajasthan, Jaipur.
  6. The Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.)/ OSD (F&I), Rajasthan High Court, Jodhpur.
  7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
  8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
  9. All Deputy Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
  10. The Director, Rajasthan State Judicial Academy, Jodhpur
  11. All District & Sessions Judges with the direction to circulate the order amongst concerned officers.
  12. Concerned Treasury Officer.
  13. P.S. to all Hon'ble Judges sitting at Jodhpur.
  14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur (with two copies).
- Personal File/  
Conf./Accounts/General/  
Sub. Court/Statistics/Computer Cell  
RJS Leave/Jr. Actt./Building Cell.

  
REGISTRAR (ADMN.)